

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1113
ANSWERED ON:24.10.2008
INCLUSION OF NEW COMMUNITIES IN STs LIST
Barad Shri Jashubhai Dhanabhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Union Government has received any proposal from State Government of Gujarat for inclusion of new communities in Scheduled Tribes list and

(b) if so, the details thereof and the time by which the decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(Dr. RAMESHWAR ORAON)

(a): Union Government has not received any proposal from the Government of Gujarat for inclusion of new communities in Scheduled Tribes list of the State after the notification of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act,2002 (No. 10 of 2003) dated 08.01.2003.

(b): Does not arise.